

**NOTIFICATION No.48/2016**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<b><i>S.No</i></b>	<b><i>Name and Designation</i></b> <b>(1)</b> <b><i>Thiru/Tmt./Selvi</i></b>	<b><i>Transferred and posted as</i></b> <b>(2)</b>
1	Thiru. M.Dayalan, Judicial Magistrate IV, Pondicherry	Judicial Magistrate No.I, Pondicherry vice Ms.M.Dhanalakshmi
2	Ms.M.Dhanalakshmi, Judicial Magistrate No.I, Pondicherry	Judicial Magistrate No.II, Pondicherry vice Ms.S.Dhanalakshmi
3	Ms.S.Dhanalakshmi, Judicial Magistrate No.II, Pondicherry	Judicial Magistrate No.III, Pondicherry vice Thiru.A.Prabu
4	Thiru.A,Prabu, Judicial Magistrate No.III, Pondicherry	Judicial Magistrate No.IV, Pondicherry vice Thiru.M.Dayalan

**HIGH COURT, MADRAS**  
**DATED : 13.04.2016.**

**S.d/-T.RAVINDRAN**  
**REGISTRAR GENERAL**

**R.O.C.No.20044/2016/B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Civil Judges - Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 48/ 2016, dated : 13.04.2016.

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The Civil Judges, who have been transferred and posted vide High Court's Notification cited above are required to hand over charge of their present posts to their successors and take charge of their new posts, immediately on the same day.

**HIGH COURT, MADRAS  
DATED : 13.04.2016.**

**S.d/-T.RAVINDRAN  
REGISTRAR GENERAL**